

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CHARTOLA INTRADE PRIVATE LIMITED

1	Name of Corporate Person	Chartola Intrade Private Limited
2	Date of incorporation of corporate Person	23/04/1997
3	Authority under which corporate Person is incorporated / registered	Registrar of Companies, NCT of Delhi
4	Corporate Identity Number of corporate Person	U04111DL1997PTC086815
5	Address of the registered office of corporate Person	Room No 4, Flat No 1, 2nd Floor, Front Block Sagar Apartments 6 Tilak Marg, New Delhi- 110001
6	Liquidation commencement date of corporate person	22 nd Day of November, 2021
7	Name, Address, Email Address, Telephone Number and the registration number of the Liquidator	CS Sanjay Khandelwal E-7/12, LGF, Malviya Nagar, New Delhi - 110017 Email: sanjay918@gmail.com Ph. No.- 9899516433 /9289444666 Regn No:IBBI/IPA-002/IP-N00175/2017- 18/10447
8.	Last date for submission of claims	21 st Day of December, 2021

Notice is hereby given that the Company, Chartola Intrade Private Limited has commenced voluntary liquidation on 22nd Day of November, 2021.

The stakeholders of Chartola Intrade Private Limited are hereby called upon to submit a proof of their claims, on or before 21st Day of December, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Sanjay Khandelwal
Regn No:IBBI/IPA-002/IP-N00175/2017-18/10447

Date: 23.11.2021
Place: New Delhi